

Iron and Manganese Ores in Goa

2442. Shri Alvares: Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) the approximate amount of Iron Ore and Manganese Ore deposits in Goa;

(b) the number of pig iron and pelletisation plants sanctioned for Goa and their annual capacity; and

(c) whether an estimate has been drawn up and a division made of the type of iron ore for export and for local consumption for use in the plants?

The Deputy Minister of Steel, Mines and Heavy Engineering (Shri P. C. Sethi): (a) The reserves of iron ore and manganese ore are estimated by the Indian Bureau of Mines at 525 million tonnes and 6 million tonnes respectively. The reserves of ferrous manganese are estimated at 10 million tonnes.

(b) (i) A letter of intent has been issued to a private firm for establishing a pig iron production unit with an annual capacity of 300,000 tonnes.

(ii) The Government have approved the scheme of a private party for the establishment of a pelletisation plant for iron ore fines of a capacity of 500,000 tonnes per annum.

(c) No, Sir.

Low Temperature Carbonisation Plant at Kothagudam

2443. Shri R. N. Reddi: Will the Minister of Steel, Mines and Heavy Engineering be pleased to refer to the reply given to Starred Question No. 694 on the 3rd April, 1963 and state:

(a) whether it is a fact that the party named Shri Hashim Mehdi to whom a letter of intent has been issued for setting up of a low temperature carbonisation plant at Kothagudam (Singareni) Andhra Pradesh has not shown any interest; and

(b) if so, whether Messrs. Singareni Collieries Company has been asked to undertake the same?

The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi): (a) Shri Hashim Mehdi does not seem to have taken any tangible steps so far to set up the low temperature carbonisation plant since the letter of intent was issued to him.

(b) The question of setting up a low temperature carbonisation plant by the Singareni Collieries Company is under consideration.

12.00 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF SINGARENI COLLIERIES COMPANY LIMITED, AND REVIEW BY GOVERNMENT ON WORKING THEREOF

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the Singareni Collieries Company Limited, Hyderabad, for the year 1962-63 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-2767[64].

HALF-YEARLY REPORT ON ACTIVITIES OF COIR BOARD AND

CORRIGENDUM TO ANNUAL REPORT OF RUBBER BOARD

The Minister of International Trade (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:—

(i) Half-yearly Report on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the period from the 1st April to 30th September, 1963, under sub-section (1) of section